

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 11<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA (IBC)/96/GB/2024  
IA (IBC)/60/GB/2024  
In CP (IB)/20/GB/2017**

**Present: 1. Hon'ble Member (Judicial), Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Srei Infrastructure Financial Limited Vs Assam Company India Ltd
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr A. Gaggar, Adv.

For Respondent (s) :

**ORDER**

**IA (IBC)/96/GB/2024**

Ld. Counsel Mr. A. Gaggar appears on behalf of the applicant herein. There is no representation for the Respondent. On the last date of hearing on 21.05.2024, respondent was given two weeks' time to file reply affidavit. Even reply has not been filed till date.

List the matter for further consideration on **01.08.2024**.

**IA (IBC)/60/GB/2024**

Ld. Counsel Mr. A. Gaggar appears on behalf of the applicant herein. There is no representation for the Respondents. On the last date of hearing on 21.05.2024, respondents were given two weeks' time to file reply affidavit. Even reply has not been filed .

List the matter for further consideration on **01.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)